



2026:AHC:24716-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 1685 of 2026

Mata Kusum Devi Girls Degree College,
Kurila, Jakhaniya, District Ghazipur

.....Petitioner(s)

Versus

State Of Uttar Pradesh And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Rahul Singh, Ranjeet Kumar
Asthana

Counsel for Respondent(s) : G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned AGA for the State and perused the record.
2. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it with liberty to file fresh petition with better particulars.
3. Learned AGA for the State has no objection to the aforesaid prayer.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn with aforesaid liberty.
5. Certified copy of the relevant documents, if any, be returned back to learned counsel for the petitioner as per Rules.

February 4, 2026

Nadim

(Achal Sachdev,J.) (Rajiv Gupta,J.)